

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:425
ANSWERED ON:23.11.2012
CHILD ABUSE
De Dr. Ratna

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the number of cases of sexual/physical/child abuse reported and taken cognizance by the Government during the last three years and the current year, year-wise, State-wise;
- (b) the number of them relating to sexual abuse by the family members;
- (c) whether the Government proposes any amendments in the existing laws and procedures to deal with cases of child abuse in a more effective manner;
- (d) if so, the details thereof; and
- (e) the other remedial steps taken/being taken by the Government in this regard?

Answer

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a) The data on number of cases of sexual/physical/child abuse is maintained by National Crime Records Bureau in its publication "Crime in India". The latest report available is for the year 2011. According to the report, a total number of 5368, 5484 and 7112 rape cases of children were reported in the country during 2009, 2010 and 2011 respectively. The State/UT wise details are enclosed at Annexure I.

(b) A total number of 131, 168 and 170 cases of incest rape (rape by blood relation) were reported in the country during 2009, 2010 and 2011 respectively. The State/UT wise details are enclosed at Annexure II.

(c) to (e) To deal with the cases of child sexual abuse in a more effective manner, the Government has brought in a special law "The Protection of Children from Sexual Offences Act, 2012". The Act has come into force with effect from 14th November, 2012 along with the rules framed thereunder.

The Government is also implementing the Integrated Child Protection Scheme (ICPS) for children in difficult circumstances and vulnerable children; the 24 hour child help line -1098; and a comprehensive scheme for prevention of trafficking and rescue, rehabilitation, re-integration and repatriation of victims of trafficking for commercial sexual exploitation- "Ujjawala".